

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011/ 3826 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Neiko Akami,  
Registrar, Gauhati high Court,  
Kohima Bench, Kohima

Dated Guwahati, 19<sup>th</sup> July, 2019

Sub:- Casual leave.

Ref:- Your note dated 24.06.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Shri Inalo Zhimomi, District and Sessions Judge, Mon, for 5(five) days w.e.f. 08.07.2019 to 12.07.2019 along with station leave permission, has been granted.

Shri Zhimomi may be informed accordingly.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

Memo no.NO.HC.VII-108/2011/ 3827 /A. dtd. --- 19.07.19  
Copy to:

✓ 1. The Systems Analyst , Gauhat High Court, Guwahati.

*[Signature]*  
19/7/19  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*